

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPL. JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

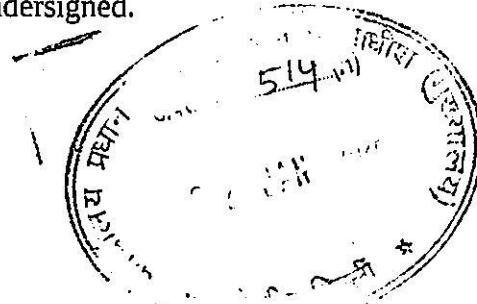
ORDER

In supersession of earlier orders, the following Judicial Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their name with immediate effect in addition to work already assigned to them:-

S.No	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1	Leave Sanctioning Authority of the Officers of DHJS and DJS	Sh. Vidya Prakash, Spl. Judge (PC Act) (ACB)-01	Sh. Dheeraj Mor Spl. Judge (PC Act) (CBI) (Coal Block Cases)-1
2	Administration I, II & III	Sh. Ajay Gupta Spl. Judge (PC Act) (CBI)-15	Sh. Vishal Gogne Spl. Judge (PC Act) (CBI)-24
3	Judicial	Sh. Dig Vinay Singh Spl. Judge (PC Act) (CBI) (MPs/MLAs Cases)-09	Ms. Sunena Sharma Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02
4	Receipt & Issue	Sh. Sanjay Jindal Spl. Judge (PC Act) (CBI)-10	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act) (CBI)-19
5	Accounts, Fine & Audit and Cash	Ms. Sunena Sharma Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02	Sh. Gagandeep Singh, Spl. Judge (PC Act) (CBI)-04
6	General & Stationery Branch	Sh. Shailender Malik, Spl. Judge (PC Act) (CBI)-21	Sh. Sharad Gupta, Presiding Officer, Industrial Tribunal-02
7	Pool Car	Sh. Rajesh Malik, Spl. Judge (PC Act) (CBI)-14	Sh. Jitendra Singh, Spl. Judge (PC Act) (CBI)-23
8	Care Taking	Sh. Gaurav Rao, Spl. Judge (PC Act) (CBI)-01	Sh. Atul Krishna Agarwal, Spl. Judge (PC Act) (CBI)-19
9	Copying Agency	Sh. Sharad Gupta Presiding Officer, Industrial Tribunal-02	Sh. Hasan Anzar. Spl. Judge (PC Act) (CBI)-03
10	Vigilance and Litigation	Ms. Smita Garg Spl. Judge (PC Act) (CBI)-13	Sh. Neeraj Gaur, Presiding Officer, Labour Court-01
11	PRO/Facilitation Centre/ e-Sewa Kendra	Ms. Rekha Spl. Judge (PC Act) (CBI)-04	Sh. Sushant Changotra, Spl. Judge (PC Act) (CBI)-22
12	Record Room (Sessions) and Digitization	Dr. Vishal Gogne, Spl. Judge (PC Act) (CBI)-24	Ms. Colette Rashmi Kujur, Spl. Judge (PC Act) (CBI)-05
13	Computer	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act) (CBI)-19	Sh. Sujit Saurabh, Presiding Officer, Labour Court-09
14	Library	Sh. Murari Prasad Singh, Spl. Judge (PC Act) (CBI)-02	Sh. Ashwani Panwar ACJM-04

15	Leave Sanctioning Authority for Staff	Sh. Arun Kumar Garg, Presiding Officer, Labour Court-03	Sh. Sujit Saurabh, Presiding Officer, Labour Court-09
16	Bail and Filing Section.	Ms. Manjusha Wadhwa, Presiding Officer, Industrial Tribunal-01	Ms. Jyoti Kler, Spl. Judge (PC Act) (CBI)-18
17	Protocol Branch	Sh. Arun Sukhija, Spl. Judge (PC Act)(CBI)-20	Ms. Jyoti Maheshwari, ACJM-05
18	RTI	Sh. Sanjay Khanagwal, Spl. Judge (PC Act) (CBI)-12	Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02
19	For Monitoring the CCTV Stream of "Creche"	Ms. Ruchi Aggarwal Asrani Spl. Judge (PC Act) (ACB)-02	-

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(Dinesh Bhatt)

Principal District & Sessions Judge
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.OIC/RACC/Gaz./2026/ 2450-2525/C

Dated : 21/01/2026
At 10.47 am.

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. P.S. to the undersigned.

(C)
Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi